## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

R.A.No.175/2001 IN 0.A.NO.650/2001

Thursday, this the 2nd day of May, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman Hon'ble Shri S.A.T. Rizvi, Member (A)

Uttar Singh Rang S/O Sh. Ram Sarup R/O RZ 81-A Prem Nagar, Phase-4, Najaf Garh, Delhi-43.

..Applicant.

## **VERSUS**

- Govt. of NCT of Delhi through its Chief Secretary, Players Building, I.P.Estate, New Delhi.
- Secretary (Education)
   Directorate of Education,
   Govt. of NCT of Delhi,
   Old Sectt., Delhi.
- 3. The Director,
  Directorate of Education
  Govt. of NCT of Delhi,
  Old Sectt. Delhi.
- 4. Deputy Director of Education (Admn.)
  Distt. South West,
  Vasant Vihar,
  New Delhi.

.. Respondents.

 $0_R_D_E_R_(By_circulation)$ 

By\_Hon'ble\_Shri\_S.A.T.\_Rizvi,\_M\_(A):

The present Review Application has been filed seeking correction of certain typographical mistakes which have inadvertently crept in in the body of the

1

order passed by this Tribunal in 0A-650/2001.

- 2. We have perused the aforesaid order dated 29.3.2001 and also the OA and find that in the forth line of paragraph 3 of the said order, the words "5.8.1999 at Annexure A-2" would need to be replaced by "7.3.2001 at Annexure A-1".
- 3. Registry is accordingly directed to carry out the aforesaid corrections and send copies of the corrected order to all concerned.
- 4. In the circumstances, RA is disposed of. No costs.

SKELLY

(S.A.T. Rizvi) Member (A) (Ashok Agarwal)
Chairman

/sunil/